

Annexure-2

Name of the corporate debtor: Gupta Energy Pvt Ltd; Date of commencement of liquidation: 26.03.2018; List of stakeholders as on:02.02.2022

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	Gupta Corporation Limited(in Liquidation)	24/04/2018	46326319	46326319	Unsecured		Nil	Nil	0	0	Accepted provided proof of existence of debt is submitted as per sec 18(2) (b)